

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-109
IB-259(ND)/2020

IN THE MATTER OF:

M/s Thermosol Glass India Pvt Ltd.

Vs.

M/s AL Sapphire Façade Pvt Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 04.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Mr. Shashank, Advocate

For the Respondent/CD :

For the Intervener :

ORDER

Counsel for the Operational Creditor is present and submitted that matter has been settled and prayed to withdraw the petition. The Petition is **dismissed as withdrawn.**

— Sdr

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sdr

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)